

**State Consultation on Care Reforms  
Effective Implementation of  
The Juvenile Justice (Care and Protection of Children) Act, 2015  
With Focus on Quality Care and Linkages with Family-based Alternative Care**

**Date : 30 November (Saturday), 2019  
Venue : Bihar Judicial Academy, Gaighat, Patna**

**Organised by : Juvenile Justice Monitoring Committee, Patna High Court  
Hosted by Bihar Judicial Academy**

**Supported by UNICEF  
In Partnership with : Department of Social Welfare, Government of Bihar**

**Objective :**

1. Taking stock of progress on key recommendations from round four of the Round Table Conferences on effective implementation of JJ Act, 2015, with focus on the Integrated Child Protection Scheme;
2. Focus on the quality institutional care and the promotion of non-institutional mechanisms for rehabilitation and restoration of children
3. Deliberation on the linkages of other community-based services mechanisms for reporting including data management

**Programme Agenda**

**30 November (Saturday)**

<b>09.00 a.m. - 09.30 a.m.</b>	<b>Registration and Tea / Coffee</b>
<b>09.30 a.m. – 09.40 a.m.</b>	Felicitation of Dignitaries
<b>09.40 a.m. – 09.45 a.m.</b>	<b>Lighting of the Lamp</b>
<b>09.45 a.m. – 09.50 a.m.</b>	<b>Welcome address :</b> Mr. Jitendra Kumar, Director, Bihar Judicial Academy
<b>09.50 a.m. – 09.55 a.m.</b>	<b>Introductory remarks :</b> Mr. Asadur Rahman, Chief of Field Office, UNICEF, Bihar
<b>09.55 a.m. – 10.00 a.m.</b>	<b>Address :</b> Mr. Atul Prasad, Additional Chief Secretary, Dept of Social Welfare, Govt. of Bihar
<b>10.00 a.m. – 10.10 a.m.</b>	<b>Key Note Address :</b> Hon'ble Mr. Justice Ashwani Kumar Singh, Judge, Patna High Court & Chairperson, Juvenile Justice Monitoring Committee, Patna High Court
<b>10.10 a.m. – 10.20 a.m.</b>	<b>Address by :</b> Hon'ble Mr. Justice Dinesh Kumar Singh Judge, Patna High Court & Chairperson, Bihar Judicial Academy
<b>10:20 a.m. – 10.30 a.m.</b>	<b>Address by the Guest of Honour :</b> Hon'ble the Chief Justice Sri Sanjay Karol Patna High Court
<b>10:30 a.m. – 10.45 a.m.</b>	<b>Inaugural Address by the Chief Guest :</b> Hon'ble Mr. Justice Mukeshkumar Rasikbhai Shah Judge, Supreme Court of India
<b>10.45 a.m. – 10.50 a.m.</b>	<b>Vote of Thanks :</b> Mr. Suvash Chandra Sharma Additional Registrar, Juvenile Justice Secretariat, Patna High Court
<b>10.50 a.m. to 11.15 a.m.</b>	<b>Tea – Break</b>

<b>Technical Session #1 (11:15 a.m. to 12:40 p.m.)</b>	
<b>Theme: De-institutionalization, Family and Community-based Alternative Care</b>	
<b>11:15 a.m. to 11:20 a.m.</b>	<b>Chair :</b> Hon'ble Mr. Justice Ashutosh Kumar, Hon'ble Mr. Justice Arvind Srivastava
<b>11:20 a.m. to 11:50 p.m.</b>	<b>Technical Expert :</b> Dr. Jyoti Dogra Sood, Associate Professor, Indian Law Institute, New Delhi
<b>11:50 a.m. to 12:20 p.m.</b>	<b>Technical Expert :</b> Dr. Nilima Mehta, National Resource Person on Child Rights
<b>12:20 p.m. to 12:25 p.m.</b>	Status and Vision of Government of Bihar
<b>12:25 p.m. to 12:40 p.m.</b>	Open discussion
<b>Technical Session #2 (12:40 p.m. to 1:35 p.m.)</b>	
<b>Theme : Quality of Services for Children in Child Care Institutions, Compliance, Monitoring, Mental Health and Workforce Strengthening</b>	
<b>12:40 p.m. to 12:45 p.m.</b>	<b>Chair :</b> Hon'ble Justice Smt. Anjana Mishra, Hon'ble Mr. Justice Rajeev Ranjan Prasad
<b>12:45 p.m. to 01:15 p.m.</b>	<b>Technical Expert :</b> Ms. Nina Nayak, Former Member, NCPCR and Former Chairperson, Karnataka SCPCR
<b>01:15 p.m. to 01:20 p.m.</b>	Status and Vision of Government of Bihar
<b>01:20 p.m. to 01:35 p.m.</b>	Open discussion
<b>LUNCH BREAK (01:35 p.m. to 2:35 p.m.)</b>	
<b>Technical Session #3 (2:40 p.m. to 3:45 p.m.)</b>	
<b>Theme: Youth Leaving Care: Services and Challenges</b>	
<b>2:40 p.m. to 2:45 p.m.</b>	<b>Chair :</b> Hon'ble Mr. Justice Chakradhari Sharan Singh, Hon'ble Mr. Justice Anil Kumar Sinha
<b>2:45 p.m. to 3:15 p.m.</b>	<b>Technical Expert :</b> Dr. Kiran Modi, Director, Udayan Care, New Delhi
<b>3:15 p.m. to 3:25 p.m.</b>	Experience sharing by Care Leavers
<b>3:25 p.m. to 3:30 p.m.</b>	Status and Vision of Government of Bihar
<b>3:30 p.m. to 3:45 p.m.</b>	Open discussion
<b>TEA-BREAK (3:45 p.m. to 4:05 p.m.)</b>	
<b>Technical Session #4 (4:10 p.m. to 5:00 p.m.)</b>	
<b>Theme: Data Management and Monitoring</b>	
<b>4:10 p.m. to 4:15 p.m.</b>	<b>Chair :</b> Hon'ble Mr. Justice Vikash Jain, Hon'ble Mr. Justice Aditya Kumar Trivedi, Hon'ble Mr. Justice Prabhat Kumar Singh
<b>4:15 p.m. to 4:35 p.m.</b>	<b>CPMIS : A gamechanger in setting benchmark for review of structures and services under the Juvenile Justice (SDRC Representatives)</b>
<b>4:35 p.m. to 4:50 p.m.</b>	<b>CCI Dashboard: Strengthening the inspection of CCI's and Rating of Homes (TM Inputs Representatives)</b>
<b>4:50 p.m. to 5:05 p.m.</b>	Open discussion
<b>Concluding Session : 5:05 p.m. to 5:35 p.m.</b>	
<b>5:05 p.m. to 5:25 p.m.</b>	<b>Closing Remarks / Key Lessons Learnt :</b> Hon'ble Mr. Justice Ahsanuddin Amanullah, Judge, Patna High Court & Member, Juvenile Justice Monitoring Committee, Patna High Court
<b>5:25 p.m. to 5:35 p.m.</b>	<b>Vote of Thanks :</b> Mr. Suvash Chandra Sharma, Additional Registrar, Juvenile Justice Secretariat, Patna High Court
<b>High Tea</b>	